

18

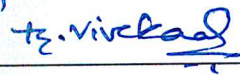
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Pacs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENT(S)	Lotus Poly Pacs (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BIMMINENI VIVEKANANDA	ADVOCATE	vivenda27@gmail.com +91-9505504131	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

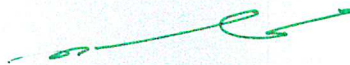
ORDER

Counsel for operational creditor is present.

Shri A.B.N.Raju, Counsel undertakes to file vakalat for corporate debtor.

For vakalat as well reply/counter time extended till 20.12.2019.


Member(T)


Member(J)